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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 02-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : MA/287/IB/2018
PETITION NUMBER : CP/302/(IB)/2017
NAME OF THE PETITIONER(S) : PUNJAB NATIONAL BANK
NAME OF THE RESPONDENT(S) : TSN ECOTECH INTERNATIONAL PVT LTD
UNDER SECTION : 22(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M/S. M. L. Haney	Counsel for Applicant Ram	 2/8/18
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ORDER

Counsel for Applicant present. Respondent was called absent. Counsel for Applicant prayed for change of IRP to RP. Counsel for Applicant is directed to report the percentage of voting made in the COC meeting recommending the change of IRP to RP on the next date of hearing. At request, time is enlarged for hearing submissions in this regard. Put up on 08.08.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)